

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1848/2019

STATE OF U.P.

Appellant(s)

VERSUS

VINOD SONKAR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179848/2019-CONDONATION OF DELAY
IN FILING and IA No.179850/2019-EXEMPTION FROM FILING O.T.)

Date : 06-03-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Mr. Jetendra Singh, Adv.

Mr. Jagpravesh Kumar, Adv.

Mr. Vijendra Kumar Kaushik, Adv.

Ms. Manju Jetley, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on both respondents but no one has entered appearance on their behalf.

Mr. Jetendra Singh, Ld. Counsel appearing on behalf of Ms. Manju Jetley, Ld. Counsel submits that he has already filed the vakalatnama on behalf of respondent No.1. Office shall verify the same. If it is so, four weeks' time is given to file counter affidavit.

Issue reminder for records.

List again on 22.4.2020.

RAJIV KALRA
Registrar